

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-17/2004/2361 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the ^{7th} ~~MARCH~~ ^{APRIL}, 2025.

Sub:- **Station leave.**

Ref:- Letter No.DJK./I-5/2024/645, dtd. 28.03.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 29.03.2025 till the morning of 01.04.2025**, as prayed for. The Addl. District & Sessions Judge (FTC), Kokrajhar, in his absence, the CJM, Kokrajhar, and in his absence, the i/c CJM, Kokrajhar will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2004/ 2362 /A, dated , 07-04-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

[Signature]

JT. REGISTRAR (VIGILANCE)

[Signature]